

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1268
TO BE ANSWERED ON 10.12.2025

ALLOCATION UNDER NIRBHAYA FUND

1268. SMT. MAUSAM B NOOR:

Will the Minister of Women and Child Development be pleased to state:

- (a) the budget (in ₹) allocated under the Nirbhaya fund, Ministry-wise and scheme-wise and year-wise details during last five years;
- (b) the amounts (in ₹) released and utilised under the fund, Ministry-wise and scheme-wise and year-wise during the said period; and
- (c) the amounts (in ₹) allocated and released to the States under the fund State-wise and year-wise details during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) The Central Government has established Nirbhaya Fund, a dedicated non-lapsable fund, aimed at enhancing the safety and security for women and girls in the country. Under the Framework for Nirbhaya Fund, an Empowered Committee (EC) of officers has been constituted under the chairpersonship of Secretary, Ministry of Women & Child Development (MWCD). It appraises and recommends proposals submitted by Ministries, Departments, State Governments, UTs for funding under Nirbhaya Fund. After the projects are appraised and recommended by the EC, the responsibility of its execution lies on the Ministries/ Departments or State Governments concerned who utilise funds from their own budget after obtaining approval of their respective Competent Financial Authorities (CFA) to release the same to the Implementing Agencies (IAs) to execute the approved projects.

Depending on the requirements for the year and taking in to account the balance amount already available in the Public Account of Nirbhaya Fund, the Government allocates funds in the Annual Budget for the purpose. The budget allocation in to the Nirbhaya Fund for the last five years is as under:

S. No.	Financial Year	Allocation (Rs. crore)
1	2020-21	1355.23
2	2021-22	500.00
3	2022-23	500.00
4	2023-24	500.00
5	2024-25	500.00

(b) Ministry-wise, Project/ scheme-wise and year-wise amount released and utilised under Nirbhaya fund during last five years is at **Annexure-I**.

(c) Some of the projects/ schemes appraised by Empowered Committee (EC) are directly implemented by Central Ministries/ Departments. However, many projects/ Schemes are being implemented through the States/ UTs for which the Central Government releases funds to them as per the approval of CFA and following the due procedure as prescribed under the General Financial Rules. The State and UT-wise release of funds under Nirbhaya Fund since inception is at **Annexure-II**.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 1268 TO BE ANSWERED ON 10.12.2025 REGARDING ‘ALLOCATION UNDER NIRBHAYA FUND’.

(Amount in Crores.)

Ministries/ Departments	Project/Scheme	FY 2020- 21	FY 2021- 22	FY 2022- 23	FY 2023- 24	FY 2024- 25
Ministry of Home Affairs	Emergency Response Support System (ERSS)	23.62	14.33	0	0	0
	Cyber Crime Prevention against Women & Children (CCPWC)	14.62	12.89	26.96	13.68	0.00
	Sub-project under CCPWC					
	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	6.00	4.59	0.00	0.00	0.00
	Delhi Police Safety of Women's Scheme	0.96	0.00	0.00	0.00	0.00
	Safe City for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	90.78	37.89	85.00	143.18	78.61
	State of Art DNA Lab. at CFSL, Chandigarh	9.24	5.72	2.78	0.72	0.00
	Strengthening DNA analysis, cyber forensic & related facilities in SFSLS in 30 States/ UTs	16.10	18.31	15.03	10.42	9.28
	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases	7.79	6.93	5.20	7.93	4.83

	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs	4.51	0.00	13.90	0.00	0.00
	Setting up/ Strengthening Women Help Desks in Police Stations in all States & UTs	7.49	50.00	0.52	1.67	16.26
Ministry of Railway	Integrated Emergency Response Management System (IERMS)	12	2.82	12.93	46.66	111.67
	Procurement of 2109 Tabs for Security of Women	0	0	0	4.62	0
Department of Justice	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act. The scheme has been extended upto FY 2025-26.	160	134.55	200	200	200
Ministry of Tourism	Safe Tourism Destination for women in MP	6.24	0	0	5.27	0
Ministry of Road Transport and Highways	State-wise Vehicle Tracking Platform (VTP)	139.331	27.923	11.75	15.40	35.46
	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	0	0	11.53	0	0
	Installation of CCTV in 100 Buses of Sikkim Nationalised Transport (SNT) for Women's Safety in Sikkim	0	0	0	0	3.57
Ministry of Women & Child Development	One Stop Centre (OSC)	159.83	144.94	65.73	189.73	156.81
	Universalisation of Women Helpline (WHL)	12.53	14.53	37.43	75.26	10.88
	Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors in Uttar Pradesh	0	0	8.25	0	0

	Mission Shakti-2.0 for setting up of Mahila Swavalamban Kendra (MSK) at DIC centres for Entrepreneurship development, Vocational- Digital Training Safety and Empowerment of Women and Girls in Uttar Pradesh	0	0	0	14.06	0
	Installation of Storage boxes in the 16 Women markets in Manipur	0	0	1.60	0	0
	Installation of CCTV cameras in 16 women markets in Manipur	0	0	0.88	0	0
	7 Projects for construction of WWH in Pauri Garhwal, Champavat, Haridwar, Pithoragarh, Rudraprayag, Tehri Garhwal and Uttarkashi districts of Uttarakhand	0	0	0	0	11.49
	Construction of Working Women Hostel (WWH) in 7 districts of Mon, Kohima, Phek, Peren, Wokha, Zubheboto and Chumukedima in the State of Nagaland	0	0	0	0	12.6
	Construction of Working Women Hostel (WWH) in district SAS Nagar,Punjab	0	0	0	0	3.77
	Construction of WWH at Hosur, St Thomas and Tiruvannamalai in Tamil Nadu	0	0	0	0	10.76
Ministry of Housing & Urban Affairs	Implementation of women safety initiatives in Regional Rapid Transit System (RRTS)- National Capital Region Transport Corporation (NCRTC)	0	0	0	0	11

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 1268 TO BE ANSWERED ON 10.12.2025 REGARDING 'ALLOCATION UNDER NIRBHAYA FUND'.

Sl.no	States/UT	Amount released(in Crores)
1	Andhra Pradesh	138.0
2	Arunachal Pradesh	58.2
3	Assam	129.1
4	Bihar	159.2
5	Chhattisgarh	125.8
6	Goa	21.5
7	Gujarat	278.6
8	Haryana	93.8
9	Himachal Pradesh	52.3
10	Jammu and Kashmir	57.3
11	Jharkhand	79.4
12	Karnataka	574.1
13	Kerala	123.9
14	Madhya Pradesh	294.6
15	Maharashtra	347.9
16	Manipur	55.1
17	Meghalaya	48.7
18	Mizoram	57.9
19	Nagaland	73.7
20	Odisha	176.3
21	Punjab	89.8

22	Rajasthan	213.2	
23	Sikkim	26.6	
24	Tamil Nadu	403.0	
25	Telangana	309.9	
26	Tripura	30.1	
27	Uttar Pradesh	714.2	
28	Uttarakhand	66.9	
29	West Bengal	165.4	
30	A&N Islands	16.7	
31	Chandigarh	80.9	
32	DNH & DD	17.3	
33	Delhi	522.7	
34	Ladakh	6.0	
35	Lakshadweep	9.3	
36	Puducherry	20.1	
